

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3152
TO BE ANSWERED ON 05.01.2018

Environmental Clearance for Projects

3152. SHRI RAJU SHETTY:
SHRI HARINARAYAN RAJBHAR:
SHRI RAJESH PANDEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of proposals received from various States for environmental clearance for projects during the last three years and the current year, State/UT-wise and project-wise;
- (b) the number of Government and private projects sanctioned out of the said projects along with the number of such projects still lying pending for environmental clearance, State/UT-wise and project-wise.
- (c) whether the Government has adopted or proposes to adopt any system to provide environmental clearances to proposed projects within a prescribed time schedule and if so, the details thereof; and
- (d) the steps taken by the Government to expedite the process of environmental and forest clearances for such projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) The number of proposals received and the number of Environment clearance accorded for projects during the last three years and the current year, State/UT-wise is annexed.

(c) & (d) The Ministry of Environment, Forest and Climate Change vide S.O 1533 dated 14th September, 2006 has notified the timelines for granting environmental clearances. Further, the Ministry has taken several steps to expedite the process of environmental and forest clearances which *inter alia* include online system of processing of environmental clearances, introduction of Short Message Service (SMS) functionality for Project proponent, auto alert system; separate module to track the progress of recommended projects, delegation of powers to Regional Empowered Committee (REC) to dispose of proposals seeking forest clearance to linear projects, etc.

			Annexure
	<u>Annexure referred to in reply to part (a) &(b) of Lok Sabha Unstarred Question no 3152 for reply on 05.01.2018</u>		
	List of projects received and sanctioned for Environmental Clearance during the last three years		
S.NO	State/UT	Number of projects received in the Ministry	Number of Environment Clearances accorded
1	Andaman and Nicobar	10	7
2	Andhra Pradesh	129	107
3	Arunachal Pradesh	8	8
4	Assam	19	17
5	Bihar	22	15
6	Chandigarh	2	2
7	Chhattisgarh	54	39
8	Dadar & Nagar Haveli	3	0
9	Delhi	47	41
10	Goa	9	4
11	Gujarat	320	265
12	Haryana	78	66
13	Himachal Pradesh	36	31
14	Jammu and Kashmir	9	8
15	Jharkhand	59	44
16	Karnataka	89	66
17	Kerala	33	24
18	Madhya Pradesh	40	33
19	Maharashtra	378	316
20	Meghalaya	6	5
21	Orissa	70	54
22	Pondicherry	4	2
23	Punjab	58	54
24	Rajasthan	128	90
25	Sikkim	4	4
26	Tamil Nadu	98	73
27	Telangana	49	46
28	Tripura	3	2
29	Uttar Pradesh	125	85
30	Uttarakhand	57	46
31	West Bengal	66	58
	Grand Total	2013	1612